

**GOVERNMENT OF INDIA
HEALTH AND FAMILY WELFARE
LOK SABHA**

UNSTARRED QUESTION NO:769
ANSWERED ON:25.11.2011
HEALTH CARE FACILITIES FOR MOTHER AND CHILD
Mithlesh Shri

Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state:

- (a) whether due to paucity of proper health facility, the life of mother and child is continuously under threat;
- (b) if so, the number of cases of child deaths immediately after birth and threat to mother's life due to non-availability of proper health facilities reported during the last three years and the current year; and
- (c) the amount of financial assistance provided to the pregnant women at the time of delivery alongwith the total number of cases of non-payment of financial assistance, if any?

Answer

THE MINISTER OF STATE FOR HEALTH & FAMILY WELFARE(SHRI SUDIP BANDYOPADHYAY)

(a): Maternal and infant deaths occur due to multiple factors such as poor health seeking behavior, delayed access to health facilities, poor sanitation, hygiene and nutrition and socio economic determinants such as illiteracy, poverty etc.

(b): No such information has been reported to the Central Government.

(c): Pregnant women after delivery, are getting financial assistance under Janani Suraksha Yojana. The financial assistance provided to pregnant women for delivery under Janani Suraksha Yojana is as follows:

Institutional Delivery	Financial assistance	
Rural Area	Urban Area	
Low Performing States (LPS)	Rs. 1400	Rs. 1000
Uttar Pradesh, Uttarakhand, Bihar, Jharkhand, Madhya Pradesh, Chhattisgarh, Assam, Rajasthan, Orissa, and Jammu and Kashmir		
High Performing States (HPS)	Rs. 700	Rs. 600
All States and UTs other than Low Performing States		
Home Delivery (LPS and HPS)	Rs. 500	Rs. 500

Recently, Government of India has launched Janani Shishu Suraksha Karyakram (JSSK) which entitles all pregnant women delivering in public health institutions to absolutely free cashless delivery, including caesarean section. The entitlements include free drugs and consumables, free diet up to 3 days during normal delivery and up to 7 days for C-section, free diagnostics, and free blood wherever required.

This initiative also entitles pregnant women for free transportation from home to institution, between facilities in case of a referral and drop back home. Similar entitlements have been put in place for all sick newborns accessing public health institutions for treatment till 30 days after birth.

Non-payment of financial assistance to eligible beneficiaries has not been drawn to the attention of this Ministry.